

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No. 7345 of 2019

Sanjafi Devi & Another

.....

..... **Petitioners**

Versus

M/s B.C.C.L. & Ors.

..... **Respondents**

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioners

: Mr. P.K. Mukhopadhyay, Advocate

For the Respondent-BCCL

: Mr. A. K. Das, Advocate

5/Dated:14/09/2020:

Heard Mr. P.K. Mukhopadhyay, learned counsel for the petitioners and Mr. A.K. Das, learned counsel for the respondent-BCCL.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Respondent-BCCL is directed to file counter-affidavit within four weeks, post thereafter.

(Sanjay Kumar Dwivedi, J.)